THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): On the basis of the magnitude and importance of the Public Undertakings to the economy and the complexity of their problems the posts of their Chief Executives are classified broadly under schedules 'A', 'B', 'C' and 'D', each schedule having specified grade of pay, as follows:—

 Schedule 'A'
 Rs. 3500-125-4000

 Schedule 'B'
 Rs. 3000-125-3500

 Schedule 'C'
 Rs. 2500-100-3000

 Schedule 'D'
 Rs. 2000-100-2500

A whole time Chief executive will be entitled to the scale of pay fixed for the schedule under which the unit has been categorised.

- (b) The following are the guiding principles for fixation of pay of the Chief Executives:—
 - (i) The grades of pay are normally admissible to all persons selected for those appointments irrespective of the source of recruitment.
 - (ii) The Pay already being drawn by an incumbent would be protected so long as the present appointment is held even though it may be higher than the Standard Scale.
 - (iii) No Government servant appointed to Schedule 'A' Post will, however, draw a salary higher than that admissible to a Secretary to the Government of India unless he resigns his appointment under Government.

Smuggling of Cycle Tyres out of Delhi

5649-A. SHRI HIMATSINGKA: Will the Minister of INDUSTRIAL DEVELOP-MENT AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the acute scarcity of cycle tyres and tubes in the capital and their large-scale smuggling out of Delhi; and
- (b) if so, Government's reaction to prevent black-marketing and such smuggling out of Delhi?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED):
(a) Yes, Sir.

GROUND WATER RESOURCES

5650. SHRI D. N. PATODIA: Will the Minister of STEEL, MINES AND METALS be pleased to state:

- (a) whether ground water resources will be included within the purview of operation hard rock, to be conducted in Rajasthan; and
- (b) If so, the areas which have been earmarked for the purpose of survey?

THE MINISTER OF STEEL, MINES AND METALS (DR. K. CHANNA REDDY): (a) The study of groundwater resources does not come within the purview of Operation Hardrock as originally envisaged. But some of the data obtained in the search for non-ferrous metal deposits could be applied in the investigation of groundwater resources.

(b) The proposed areas of survey in Rajasthan extending along the Aravalli range including parts of Jhunjhunu, Sikar, Jaipur, Ajmer, Bhilwara, Udaipur and Chittoor districts.

12.20 hrs.

RE. BUSINESS OF THE HOUSE

MR. SPEAKER: Shrimati Indira Gandhi.

SHRI S. KUNDU (Balasore): On a point of order, we all know about the defection of a Russian youth. There is an allegation...

MR. SPEAKER: No. There is a foreign affairs debate. He can talk about that during that debate. He had written to me also.

SHRI S. KUNDU*

MR. SPEAKER: This will not be recorded.

⁽b) The sale of cycle tyres and tubes in Delhi is being regulated by the Delhi Administration. On the 19th October, 1967 they had issued an Order banning the transhipment of bicycles tyres and tubes from Delhi to other areas. This Order has expired on the 18th December 1967 and effective from the same date, another Order has been issued according to which, major portion of popular brands of cycle tyres and tubes have been reserved for sale to the genuine consumers in Delhi.

^{*}Not recorded.